



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 16th OF DECEMBER, 2025

WRIT PETITION No. 46857 of 2025

RAM PRASAD PRAJAPATI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Abhishek Pandey - Advocate for petitioner.

Shri Vivek Sharma - Deputy Advocate General for respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel for petitioner seeks leave to withdraw the petition.

The petition is accordingly, dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE